

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/169/CAA/2017
NAME OF THE TRANSFEROR : KAVITHA TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFERRE : SITA INVESTMENT COMPANY LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	K. Ramasamy	For Petitioner	K. J.

ORDER

Mr. K. Ramasamy, Counsel for the Applicant present and submitted that he has again sent the communication to the RBI for filing objection, if any, but there is no reply in this respect. Counsel for the Petitioner is directed to file an affidavit. The Petitioner is also directed to pay Rs.50,000/- towards fee to the Chartered Accountant to the Office of the Official Liquidator within two weeks. Heard. **Reserved for orders.**

50/-
MEMBER (JUDICIAL)

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